# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

**EMG-LPA No.2/2020** 

EMG-CM No.4/2020 EMG-CM No.7/2020 EMG-CM No. 8/2020

(Through Video Conferencing from Jammu)

# **Rakesh Kumar Choudhary**

.....Appellant

Through:-Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu)

Mr. Sunil Sethi, Sr. Advocate in EMG-CM Nos. 7/2020 & 8/2020 ( on Video Conference from High Court at

Jammu)

V/s

# Union Territory of J&K and Others

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG
(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.41-A/2020

EMG-CM No.9/2020

Through Video Conferencing from Srinagar)

#### M/s Usman Construction and others

.....Appellant

Through:-Mr. Altaf Naik, Sr. Advocate

(On Video Conference from High Court at

Srinagar)

V/s

#### **Union Territory of J&K and Others**

....Respondent(s)

Through :-Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

## HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

**Coram:** 

#### HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

**ORDER** 20.05.2020

### EMG-LPA No.2/2020 & EMG-LPA No. 41-A/2020

Heard Mr. Altaf Naik, learned senior counsel in part. On his request, list for continuation of arguments on 27<sup>th</sup> May 2020.

# EMG-CM No. 8/2020 (for seeking dispensation to file the requisites) in EMG-LPA No. 2/2020

Let the deficiencies be made good as per Circular No. 16/GS dated 29<sup>th</sup> March 2020 upon removal of the current lockdown.

This application is allowed.

## EMG-CM No. 7/2020 (for intervention) in EMG-LPA No. 2/2020

Notice. Mr. Vikram Sharma, learned counsel for the appellant accepts notice.

We are informed that the applicant had been permitted to intervene in OWP No. 325/2019.

In view thereof, prayer made by the applicant for intervention is granted.

The application is allowed.

Let a copy of the paper book be furnished by Mr. Vikram Sharma, learned counsel to Mr. Sunil Sethi, learned Senior Counsel appearing for the intervener.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 20.05.2020 Tilak